

ORISSA HIGH COURT**FILING REPORT AS ON :28/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009797/2023	D. GANDHI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIRAKARPUR /138 /2023 J.M.F.C,TANGI(Khordha) GR/0000397/2023
2	BLAPL/0009798/2023	NIJAMUDIN VS STATE OF ODISHA	SANDEEP SAI PANIGRAHI VS	MACHHKUND /86 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2022
3	BLAPL/0009799/2023	RABINDRA KHARA VS STATE OF ODISHA	T.N.MURTY VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000070/2023
4	BLAPL/0009800/2023	PANKAJ @ RUKMAN BISI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	KHAPRAKHOL /46 /2022 A.D.J,PATNAGARH(Balangir) SC/0000028/2022
5	BLAPL/0009801/2023	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO @ THURU VS STATE OF ODISHA	MOHENDRA NARAYAN ROUT VS	GHATAGAON /51 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000020/2023
6	BLAPL/0009802/2023	KALIA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /515 /2023 J.M.F.C,BUGUDA(Ganjam) GR/0000502/2023
7	BLAPL/0009803/2023	MOHAN SOREN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TIRING /67 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000070/2023
8	BLAPL/0009804/2023	KHIROD KHARA @ TULU KHARA VS STATE OF ODISHA	DIGAMBAR SETHI VS	LAXMIPUR /78 /2023 J.M.F.C.,LAXMIPUR(Koraput) GR/0000289/2023
9	BLAPL/0009805/2023	SARASA ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /142 /2023 J.M.F.C, JAIPATNA(Kalahandi) CT/0000185/2023
10	BLAPL/0009806/2023	SUNDAR SINGH VS STATE OF ODISHA	LINGARAJ MISHRA VS	SARAT /94 /2022 AD HOC ADDL.SESIONS JUDGE (FTSC), BARIPADA(Mayurbhanj) ST/0000103/2023
11	BLAPL/0009807/2023	SHIBA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /46 /2022 A.D.J,PATNAGARH(Balangir) SC/0000028/2022

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12	BLAPL/0009808/2023	MAMATA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SATYABADI /130 /2023 J.M.F.C. (II), PURI(Puri) GR/0000289/2023
13	BLAPL/0009809/2023	LAXMIDHAR PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SATYABADI /130 /2023 J.M.F.C. (II), PURI(Puri) GR/0000289/2023
14	BLAPL/0009810/2023	ANANTA PADAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /24 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023
15	BLAPL/0009811/2023	MOJESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /24 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023
16	BLAPL/0009812/2023	RAMAKRUSHNA PANIGRAHY VS STATE OF ODISHA	SUSANT KUMAR PANIGRAHY VS	BAIDYANATHPUR /378 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001749/2023
17	BLAPL/0009813/2023	SAGAR MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /503 /2023 J.M.F.C,TANGI(Khordha) GR/0000435/2023
18	BLAPL/0009814/2023	SAGAR MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /525 /2023 J.M.F.C,TANGI(Khordha) GR/0000460/2023
19	BLAPL/0009815/2023	SAGAR MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /527 /2023 J.M.F.C,TANGI(Khordha) GR/0000461/2023
20	BLAPL/0009816/2023	SANGRAM KESHARI PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	ASTARANGA /125 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0000736/2023
21	BLAPL/0009817/2023	SRIDHAR BISOI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	ASKA /444 /2020 A.D.J.,ASKA(Ganjam) ST/0000034/2021
22	BLAPL/0009818/2023	KAMLESH PATEL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000749/2023
23	BLAPL/0009819/2023	D. ISWAR REDDY	NRUSINGHA NANDA MOHAPATRA	GOPALPUR /133 /2023

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		VS	VS	J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
24	BLAPL/0009820/2023	STATE OF ODISHA PURENDRA KISHAN @ NUBA	SOUBHAGYA KUMAR DASH	GR/0000709/2023 K.BALANG /41 /2020
		VS	VS	ADDL.SESIONS JUDGE,BONAI(Sundargarh)
25	BLAPL/0009821/2023	STATE OF ODISHA DHANESWAR MUDULI @ GIRIA	MANORANJAN PADHY	ST/0000017/2021 DASMANTAPUR /45 /2023
		VS	VS	JMFC, DASMANTAPUR(Koraput)
26	BLAPL/0009822/2023	STATE OF ODISHA JANAK SARKAR	ASHOK KUMAR PARIDA	GR/0000045/2023 TARASINGI /185 /2022
		VS	VS	ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam)
27	BLAPL/0009823/2023	STATE OF ODISHA BASANTA JENA	JUGALA KISHORE PANDA	Spl/0000091/2022 BUGUDA /515 /2023
		VS	VS	J.M.F.C.,BUGUDA(Ganjam)
28	BLAPL/0009824/2023	STATE OF ODISHA BAPUN SAHU	ANIRUDHA DAS	GR/0000502/2023 TALCHER TOWN /826 /2022
		VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anugul)
29	BLAPL/0009825/2023	STATE OF ODISHA KHAGESWARA KANHAR	JUGALA KISHORE PANDA	Spl/0000062/2023 / /0
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
30	BLAPL/0009826/2023	STATE OF ODISHA LUCKY @ RAKESH ROUT	SATYASHREE MOHANTY	2(A)CC/0000024/2023 MANCHESWAR P.S. /322 /2023
		VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
31	BLAPL/0009827/2023	STATE OF ODISHA RAMESH NAIK	RAMANI KANTA PATTANAİK	CT/0000925/2023 BALIMI /217 /2022
		VS	VS	S.D.J.M.,HINDOL(Dhenkanal)
32	BLAPL/0009828/2023	STATE OF ODISHA BABAJI CHARAN SAHOO	ARIJEET MISHRA	GR/0000620/2022 BALIANTA P.S. /354 /2022
		VS	VS	3RD ADJ BHUBANESWAR(Khordha)
33	BLAPL/0009829/2023	STATE OF ODISHA LABA KUMAU SA	SWARAJ PATEL	TR/0000421/2022 / /0
		VS	VS	()
34	BLAPL/0009830/2023	STATE OF ODISHA NARESH KUMAR TANTY	ARIJEET MISHRA	// GOSANINUAGAM /183 /2023
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)

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35	BLAPL/0009831/2023	STATE OF ODISHA RAJESH KUMAR MOHANTY @ RAJA VS	ARJEET MISHRA VS	GR/0001410/2023 MANCHESWAR P.S. /61 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha)
36	BLAPL/0009832/2023	STATE OF ODISHA SUBRAT DASH VS	RAJIB LOCHAN PATNAIK VS	CT/0000317/2022 KHAJURIPADA /99 /2023
37	BLAPL/0009833/2023	STATE OF ODISHA PRAKASH KUMAR MOHANTY VS	PRAFULLA KUMAR JENA VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000533/2023 / /0
38	BLAPL/0009834/2023	STATE OF ODISHA NABA @ NABAGHANA PARIDA VS	KABIRAJ PRADHAN VS	SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000119/2023 TANGI (KHURDA) /393 /2023
39	BLAPL/0009835/2023	STATE OF ODISHA ALOK RAY NAT VS	KISHORE KUMAR MISHRA VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha) GR/0000288/2023 SINGHADWAR PS /50 /2023
40	BLAPL/0009836/2023	STATE OF ODISHA MAHAMMAD CHAND @ MD. CHAND VS	MANAS KUMAR CHAND VS	() // / /0
41	BLAPL/0009837/2023	STATE OF ODISHA RAGHUNATH PINGUA VS	ASIT KUMAR OTTA VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000116/2023 / /0
42	BLAPL/0009838/2023	STATE OF ODISHA PRASHANT PANGI VS	ASIT KUMAR JENA VS	() // CHITRAKONDA /142 /2022
43	BLAPL/0009839/2023	STATE OF ODISHA JAHID HUSSAIN @ SONU VS	JUGALA KISHORE PANDA VS	() // SUBALAYA /97 /2023
44	BLAPL/0009840/2023	STATE OF ODISHA SANATAN NIAL VS	CHANDANA MISHRA VS	() // KOMNA PS /164 /2013
45	BLAPL/0009841/2023	STATE OF ODISHA CHINTAMANI BINDHANI VS	PRASANTA KUMAR SATAPATHY VS	() // / /0
		STATE OF ODISHA		() //

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46	BLAPL/0009842/2023	MITHUN KUMAR NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CHANDRAPUR /60 /2023 () //
47	BLAPL/0009843/2023	NILAMANI @ NILA MAJHI VS STATE OF ODISHA	ADITI HOTA VS	CHHENDIPADA /52 /2013 () //
48	BLAPL/0009844/2023	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /221 /2023 () //
49	BLAPL/0009845/2023	SUBASH PANI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
50	BLAPL/0009846/2023	PAPU @ SURESH NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /402 /2023 () //
51	BLAPL/0009847/2023	RAJESH CHHURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /149 /2023 () //
52	BLAPL/0009848/2023	RABINDRA @ RABINARAYAN NAHAK VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /307 /2021 () //
53	BLAPL/0009849/2023	BAIKUNTHA @ BAIKUNTHANATH MAJHI VS STATE OF ODISHA	ADITI HOTA VS	CHHENDIPADA /54 /2013 () //
54	BLAPL/0009850/2023	RAYA MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	KOIDA /14 /2023 () //
55	BLAPL/0009851/2023	RAHUL BAG @ RAHUL BAGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /391 /2023 () //
56	BLAPL/0009852/2023	MINAKETAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /79 /2023 () //
57	BLAPL/0009853/2023	MAHENDRA KANDAPANI	JNYANANANDA PANDA	BISWANATHPUR /69 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009854/2023	SULOCHANA BEHERA	SEPHALEE DAS	BALASORE VIGILANCE /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009855/2023	NANDI GHOSH @ BABULA BEHERA	BIJAYA KUMAR RAGADA	DHANUPALI /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009856/2023	RAM DAS GUPTA	S.S.RAY (2)	BADAGADA /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009857/2023	RANJAN BHOI	DIPAK KUMAR SAHOO	BANTALA /339 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009858/2023	IRSHAD ALAM	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009859/2023	JADUNATH HANSDAH	ABHISHEK DASH	BADSAHI /291 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009860/2023	SRIRAM PAL	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009861/2023	PABITRA KUMAR MUKUT	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009862/2023	RABINDRA NAYAK	SURYAKANTA DWIBEDI	BAMUNIGAM /63 /2005
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009863/2023	KARTIKA SUNA	SUSHANTA KUMAR JOSHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009864/2023	TARUNA PATEL	SUSHANTA KUMAR JOSHI	BHAWANIPATNA SADAR /216 /2023
		VS	VS	()

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69	BLAPL/0009865/2023	STATE OF ODISHA DHANURJAYA SOURA @ BADAL VS	BIRAJA PRASAD NANDA VS	// KOTPAD /201 /2022 ()
70	BLAPL/0009866/2023	STATE OF ODISHA RAM DAS GUPTA VS	S.S.RAY (2) VS	// BADAGADA /358 /2023 ()
71	BLAPL/0009867/2023	STATE OF ODISHA BHIKARI KANDHAPANI VS	DIGAMBAR SETHI VS	// JEYPORE SADAR /130 /2023 ()
72	BLAPL/0009868/2023	STATE OF ODISHA JOGESWAR NAYAK @ NAIK VS	GYANALOKA MOHANTY VS	// BEGUNIA P.S. /166 /2021 ()
73	BLAPL/0009869/2023	STATE OF ODISHA CHANDRESWAR PASWAN VS	KISHORE KUMAR MISHRA VS	// SINGHADWAR PS /50 /2023 ()
74	BLAPL/0009870/2023	STATE OF ODISHA UJAL CHHATRIA VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /49 /2012 ()
75	BLAPL/0009871/2023	STATE OF ODISHA RAMESH RAY VS	KISHORE KUMAR MISHRA VS	// SINGHADWAR PS /50 /2023 ()
76	BLAPL/0009872/2023	STATE OF ODISHA BIKU PRADHAN @ LINGA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /263 /2023 ()
77	BLAPL/0009873/2023	STATE OF ODISHA SIBARAM SETHI @ TINA VS	RAJENDRA NARAYAN ROUT VS	// BADABAZAR /122 /2021 ()
78	BLAPL/0009874/2023	STATE OF ODISHA RIPU RAY VS	KISHORE KUMAR MISHRA VS	// SINGHADWAR PS /50 /2023 ()
79	BLAPL/0009875/2023	STATE OF ODISHA GANESWAR BEHERA @ GANESH VS STATE OF ODISHA	ADITI HOTA VS	// KHURDA MODEL /46 /2023 () //

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80	BLAPL/0009876/2023	RAM DAS GUPTA VS STATE OF ODISHA	S.S.RAY (2) VS	BADAGADA /359 /2023 () //
81	BLAPL/0009877/2023	GANNAVAPU BRAHAMAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /127 /2023 () //
82	BLAPL/0009878/2023	SIBA NAIK @ NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /71 /2023 () //
83	BLAPL/0009879/2023	PANEL DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
84	BLAPL/0009880/2023	SK. SUJAY @ SUJAUDDIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RAIBANIA /38 /2016 () //
85	BLAPL/0009881/2023	BABU @ MEDIA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	TAISARA /72 /2022 () //
86	BLAPL/0009882/2023	SANDEEP KUMAR MOHANTY @ RAJA VS STATE OF ODISHA	PRATIK NAYAK VS	SAHADEV KHUNTA /303 /2023 () //
87	CMAPL/0000630/2023	PURNA CHANDRA JENA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// () //
88	CMAPL/0000631/2023	NRUSINGHA PRASAD MISHRA VS STATE OF ODISHA	ADV VS	// () //
89	CMAPL/0000632/2023	SUKANTI BHUJABAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
90	CMAPL/0000633/2023	PRAFFULA KUMAR JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //
91	CMP/0000984/2023	NIRANJAN RATH	BIPLABA P.B. BAHALI	//

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		VS	VS	CIVIL JUDGE (SD),ANANDPUR(Kendujhar)
92	CMP/0000985/2023	RUNA PADHI FAKIR MOHAN UNIVERSITY, BALASORE	DAYANANDA MOHAPATRA	CS/0000134/2017
		VS	VS	//
93	CMP/0000986/2023	DR. NAGENDRA KUMAR PADHI TAPAN KUMAR DASH	NIRANJAN LENKA	3RD ADDL.CIVIL JUDGE(S.D.),BALASORE(Baleshwar)
		VS	VS	CS/0000033/2013
		SARASWATI DEI		//
94	CMP/0000987/2023	NIRAKAR DHIR	JAYDEEP PAL	//
		VS	VS	()
		PRAMOD KUMAR DHIRSAMANTA		//
95	CMP/0000988/2023	JAYARAM SWAIN	JAGAJIBAN PRADHAN	//
		VS	VS	()
		RANGA SWAIN		//
96	CMP/0000989/2023	HEMALATA SAHU@JENA	BANSHIDHAR BAUG	//
		VS	VS	()
		SITA SAHOO		//
97	CMP/0000990/2023	DILLIP TAREI	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
		ANIRUDDHA SAHU		//
98	CMP/0000991/2023	AMRUTANKA DAS	SOUBHAGYA SUNDAR DAS	//
		VS	VS	()
		SNEHALATA DAS		//
99	CMP/0000992/2023	ROHIT KUMAR PRADHAN	SUSANTA KUMAR MISHRA	//
		VS	VS	()
		KAPILENDRA PRADHAN		//
100	CMP/0000993/2023	PREM KUMAR	LALIT KUMAR MAHARANA	//
		VS	VS	()
		BHAGABAN RAM		//
101	CMP/0000994/2023	SWETA MALLIK	GAJENDRANATH ROUT	//
		VS	VS	()
		SRIDHAR MALLIK		//
102	CONTC/0006409/2023	CHINMAYEE MISHRA	ADV	//
		VS	VS	()

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		ARVIND AGRAWAL, I.A.S.		//
103	CONTC/0006410/2023	KRISHNA CHANDRA DALBEHERA	MANAS PATI	//
		VS	VS	0
		SATYABRAT SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT DEPT.		//
104	CONTC/0006411/2023	SANTOSH KUMAR TRIPATHY	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//
105	CONTC/0006412/2023	PARSURAM JENA	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//
106	CONTC/0006413/2023	BINAYA KUMAR JENA	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//
107	CONTC/0006414/2023	BISHNU CHARAN BEHERA	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//
108	CONTC/0006415/2023	NITYANANDA DAS	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.		//
109	CONTC/0006416/2023	RATNAKAR SAHOO	ADV	//
		VS	VS	0
		PARUL PATWARI, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//
110	CONTC/0006417/2023	ASHOK KUMAR BEHERA	ADV	//
		VS	VS	0
		SHOVAN KRISHNA, DIRECTORATE OF TEXTILE AND HANDLOOM , ODISHA		//
111	CONTC/0006418/2023	AJAY KUMAR DAS	SATYA RANJAN PATI	//
		VS	VS	0
		SHALINI PANDITA, I.A.S.		//
112	CONTC/0006419/2023	GYANARANJAN BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT.		//
113	CONTC/0006420/2023	PRITI PIYUSHA DAS	ADV	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA, RETD. I.A.S.		//

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114	CONTC/0006421/2023	CHATURA MOHANTY VS ANU GARG, COMMNR. CUM SECY., WATER RESOURCES DEPT.	ADV VS	// 0
115	CONTC/0006422/2023	SARASWATI MOHARANA VS ANU GARG, I.A.S.	SWAPNIL ROY VS	// 0
116	CONTC/0006423/2023	FULENDRA PAN @ BANKRA VS DR. GAVILLI PARAG HARSHAD, I.A.S.	BISWAJIT MOHAPATRA VS	// 0
117	CONTC/0006424/2023	DUSASANA DHAL VS ANU GARG, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0
118	CONTC/0006425/2023	SNEHALATA PATRA VS SWADHA DEV SINGH, I.A.S.	ADV VS	// 0
119	CONTC/0006426/2023	ULLASH CHANDRA MOHANTY VS ANU GARG, I.A.S.	ADV. VS	// 0
120	CONTC/0006427/2023	PITAMBAR PANDA VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF (WATER RESOURCES), BBSR	ADV VS	// 0
121	CONTC/0006428/2023	ABADHUTA MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0
122	CONTC/0006429/2023	SASANKA SEKHAR SAHU VS ANU GARG, I.A.S.	adv. VS	// 0
123	CONTC/0006430/2023	RAJAKISHOR SUTAR VS ANU GARG, ADDL. CHIEF SECY. TO GOVT., WATER RESOURCES DEPT., BBSR	ADV VS	// 0
124	CONTC/0006431/2023	SAROJ RANJAN MOHAPATRA VS SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, ODISHA, CUTTACK	ADV. VS	// 0
125	CONTC/0006432/2023	GANANATH NAYAK	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ANU GARG, I.A.S.		//
126	CONTC/0006433/2023	DEBU @ DEBENDRA PATNAIK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
127	CONTC/0006434/2023	ISWAR CHANDRA SWAIN	ADV	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
128	CONTC/0006435/2023	GUNANIDHI NAIK	ADV	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
129	CONTC/0006436/2023	RANJAN KUMAR PRADHAN	ADV	//
		VS	VS	0
		SUNIL KUMAR BANSAL, DG AND I.G.P, CUTTACK		//
130	CONTC/0006437/2023	NIRAKARA MAJHI	ADV	//
		VS	VS	0
		SUNIL KUMAR BANSAL, DG AND I.G.P, CUTTACK		//
131	CONTC/0006438/2023	SUBASH CHANDRA MOHANTA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
132	CONTC/0006439/2023	JYOTI RANJAN JENA	ADV	//
		VS	VS	0
		SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, ODISHA, CUTTACK		//
133	CONTC/0006440/2023	SABITRI BEURIA	ADV	//
		VS	VS	0
		TILOTTAMA PRUSTY, TAHASILDAR,BARI, JAJPUR		//
134	CONTC/0006441/2023	JAGANNATH MALLICK	ADV.	//
		VS	VS	0
		SHALINI PANDIT, COMNR. CUM SECY., HEALTH AND F.W. DEPT., ODISHA, BBSR.		//
135	CONTC/0006442/2023	KAMALAKANTA GHOSH	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
136	CONTC/0006443/2023	SRIKANTA KUMAR BEHERA	ADV.	//
		VS	VS	0

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137	CONTC/0006444/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION PURANDAR SARAF VS	ADV ADV	// // 0
138	CONTC/0006445/2023	PRAHALAD SAHAI MEENA, I.P.S, S.P., BARGARH SUDARSHAN BARIK VS	ADV. ADV.	// // 0
139	CONTC/0006446/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION NRUSINGHA CHARAN BEHERA VS	ADV. ADV.	// // 0
140	CONTC/0006447/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION NARAYAN CHANDRA DAS VS	ADV. ADV.	// // 0
141	CONTC/0006448/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION RAJASHREE PANDA VS	ADV. ADV.	// // 0
142	CONTC/0006449/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION JASHODA NAYAK VS	ADV. ADV.	// // 0
143	CONTC/0006450/2023	ARAVIND AGRAWAL, SECY., DEPT. OF HIGHER EDUCATION BHARAT MOHAPATRA VS	ADV ADV	// // 0
144	CONTC/0006451/2023	MANAS RANJAN TRIPATHY, TAHASILDAR MAHAKALPARA,KENDRAPARA GRIDCO. LTD. VS	ADV. ADV.	// // 0
145	CONTC/0006452/2023	DR. VIJAYABHASKAR REDDY, C.E.O.,, M/S. JINDAL INDIA THERMAL POWER LTD. MANJULATA MEHER VS	AMIYA KUMAR MOHANTY (A) AMIYA KUMAR MOHANTY (A)	// // 0
146	CONTC/0006453/2023	DILLIP KUMAR PATEL, B.M., S.B.I. GOPAL KRISHNA PADHI VS	ADV ADV	// // 0
147	CONTC/0006454/2023	SISIR KUMAR RATH,SR. O.J.S. RAMESH KU.PANDA VS	ADV SAIBRATA RATH	// // 0
		SATYABRATA SAHU, I.A.S.	VS	// 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006455/2023	SRINIBAS @ SRINIBASH MAHAPATRA VS SANJAY KUMAR SINGH, O.F.S.	ADV VS	// ()
149	CRLA/0000959/2023	JITU @ RAJANI NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARAMBA /27 /2014 () //
150	CRLA/0000960/2023	NIRAKAR PODH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /99 /2017 () //
151	CRLA/0000961/2023	SURESH AMAT VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR SADAR /5 /2014 () //
152	CRLA/0000962/2023	PABITRA SAGADIA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHAPRAKHOL /54 /2023 () //
153	CRLA/0000963/2023	NARAYAN BHUYAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHANJANAGAR /614 /2023 () //
154	CRLA/0000964/2023	BABU @ RAJENDRA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	ODAGAON /142 /2020 () //
155	CRLA/0000965/2023	CHUNA @ MUSTAFAR KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /133 /2017 () //
156	CRLA/0000966/2023	BIBATCHHA DEHURY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KISHORENAGAR (ANUGUL) /57 /2015 () //
157	CRLA/0000967/2023	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	BIDYADHAR MANSING VS	KUMBHARAPARA /1 /2022 () //
158	CRLA/0000968/2023	DEEPAK BATTA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR ROAD /182 /2021 () //
159	CRLA/0000969/2023	JOGESWAR APAT	BIJAYA KUMAR PARIDA	BARIA /14 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMA/000341/2023	B.DANDAPANI PATRO	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMA/000342/2023	MANARANJAN@MANORANJAN PRADHAN	BIJAYA KUMAR PARIDA 2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0003891/2023	MINATI JENA	RAKESH KUMAR MALLICK	MAHANGA /193 /2014
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
		STATE OF ODISHA		ICC/0000161/2016
163	CRLMC/0003892/2023	RAJU PANNA	PABITRA KUMAR NAYAK	BRAHMANITARANG /91 /2015
		VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000127/2015
164	CRLMC/0003893/2023	DR.RAJAT GOLAK PANIGRAHI@RAJAT PANIGRAHI MANORANJAN KHATUA		MAHILA P.S.(BBSR) /9 /2016
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		ANTARMAYEE PANIGRAHI		CT/0000163/2016
165	CRLMC/0003894/2023	CHANDRAKANTA PRADHAN	SAROJ KUMAR ROUSTRAY	BARAMBA /163 /2012
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)
		STATE OF ODISHA		GR/0000163/2012
166	CRLMC/0003895/2023	JAGANATH SAMANTARAY	PRAVAT KUMAR LENKA	BAIDESWAR /112 /2018
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
		STATE OF ODISHA		GR/0000379/2018
167	CRLMC/0003896/2023	MANTU @ PRAVAT RANJAN KHUNTIA	ASHOK KUMAR SAHOO	PATKURA /202 /2007
		VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)
		STATE OF ORISSA		ST/0000046/2013
168	CRLMC/0003897/2023	TIKESWAR KANHAR	BHAGABAN MOHANTY	GOCHHAPADA /70 /2008
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0003898/2023	FAKIR RANA	PRAKASH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0003899/2023	RAJESH KHILLO @ KHILLA	ARJEET MISHRA	BOIPARIGUDA /124 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003900/2023	STATE OF ODISHA RABINARAYAN MOHANTY VS	ANIRUDHA DAS VS	// SEA BEACH /218 /2023 ()
172	CRLMC/0003901/2023	STATE OF ORISSA JADUMANI MOHANTA VS	ARIJEET MISHRA VS	// KARANJIA /170 /2019 ()
173	CRLMC/0003902/2023	STATE OF ODISHA RABI NARAYAN PANDA @ DAMI VS	ANIRUDHA DAS VS	// SEA BEACH /218 /2023 ()
174	CRLMC/0003903/2023	STATE OF ORISSA MANARANJAN KUNDU VS	DEBASIS TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /126 /2022 ()
175	CRLMC/0003904/2023	STATE OF ODISHA KRUPASINDHU GAHAN VS	ANIRUDHA DAS VS	// / /0 ()
176	CRLMC/0003905/2023	RASHMITA NAYAK BIPIN PRADHAN @ BHIKARI VS	M/S. UMA CHARAN MISHRA VS	// BANAPUR P.S. /192 /2022 ()
177	CRLMC/0003906/2023	STATE OF ODISHA MANOJ MAHARANA VS	BISWARANJAN DALAI VS	// / /0 ()
178	CRLMC/0003907/2023	STATE OF ODISHA AJIT AUTO CENTRE VS	PRANAB KUMAR SAMANTRAY VS	// / /0 ()
179	CRLMC/0003908/2023	MANABENDRA MOITRA N.SUKA PRADHAN VS	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /697 /2021 ()
180	CRLMC/0003909/2023	STATE OF ODISHA LALIT MAJHI VS	BHOJARAJ SETH VS	// VIGILANCE PS (BOLANGIR) /27 /2016 ()
181	CRLMC/0003910/2023	STATE OF ODISHA(VIG.) ARUN KUMAR BISOYI VS	ASHOK DAS VS	// PHULBANI TOWN /91 /2018 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003911/2023	MADHUSUDAN SABAR VS STATE OF ODISHA	JEETENDRA SAHU VS	GUDARI /1 /2021 () //
183	CRLMC/0003912/2023	BISWAJIT PATTANAİK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KENDRAPARA SADAR /675 /2021 () //
184	CRLMC/0003913/2023	JAGA @ SRIKANTA PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /53 /2023 () //
185	CRLMC/0003914/2023	DIBAKAR BUDHIA VS SUB COLLECTOR, BHAWANIPATNA	ALOK KUMAR PANDA VS	/ /0 () //
186	CRLMC/0003915/2023	BHOLANATH DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	REMUNA /142 /2016 () //
187	CRLMC/0003916/2023	PRASANTA KUMAR @ MANGULI SETHY VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /164 /2015 () //
188	CRLMC/0003917/2023	NAMITA MOHAPATRA VS STATE OF ORISSA	RAKESH KUMAR MALLICK VS	SAHID NAGAR P.S. /523 /2022 () //
189	CRLMC/0003918/2023	BIMAL CHANDRA MOHARANA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	INFOCITY PS /242 /2019 () //
190	CRLMC/0003919/2023	SIPUN KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	RASOL /23 /2015 () //
191	CRLMC/0003920/2023	SURAVI@SABITRI JENA VS STATE OF ODISHA	A.K.SAHOO VS	BINJHARPUR /145 /2001 () //
192	CRLMC/0003921/2023	GANESH MEHER VS STATE OF ODISHA	JULU KHANSAMA VS	THELKOLOI PS /74 /2021 () //
193	CRLMC/0003922/2023	SOHAIL ALAM @ SONU KHAN	SOUMYA RANJAN DAS	PLANTSITE /248 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMP/0001710/2023	STATE OF ODISHA SULOCHANA DALAI	BIJAYA KUMAR BEHERA I	// /0
		VS	VS	()
195	CRLMP/0001711/2023	STATE OF ODISHA DIPAK KUMAR NAYAK	HIMANSHU SEKHAR MISHRA	// GHATAGAON /73 /2023
		VS	VS	()
196	CRLMP/0001712/2023	STATE OF ODISHA DEBASISH MOHAPATRA	ARUN KUMAR NAYAK	// /0
		VS	VS	()
197	CRLMP/0001713/2023	SUPERINTENDENT OF POLICE, CUTTACK SADAR SANDIP KUMAR PARIDA	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
198	CRLMP/0001714/2023	STATE OF ODISHA ALEKHA MAHAPATRA	DIBYARANJAN BEHERA	// /0
		VS	VS	()
199	CRLMP/0001715/2023	STATE OF ODISHA AMIT KUMAR AGARWAL	ARIJEET MISHRA	// /0
		VS	VS	()
200	CRLMP/0001716/2023	STATE OF ODISHA KAILASH CHANDRA PATRA	SURESH KUMAR PANDA	// /0
		VS	VS	()
201	CRLMP/0001717/2023	STATE OF ODISHA BIJAY ROUT	BIDYADHAR MANSINGA	// /0
		VS	VS	()
202	CRLMP/0001718/2023	STATE OF ODISHA DIBAKAR BUDHIA	ALOK KUMAR PANDA	// /0
		VS	VS	()
203	CRLMP/0001719/2023	STATE OF ODISHA BHAGABAN SAHOO	ASIT KUMAR CHAUDHURY	// /0
		VS	VS	()
204	CRLMP/0001720/2023	STATE OF ODISHA BIJAY ROUT	BIDYADHAR MANSINGA	// /0
		VS	VS	()

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205	CRLMP/0001721/2023	STATE OF ODISHA KUNI SENAPATI VS	ABHILASH MISHRA VS	// / /0 ()
206	CRLMP/0001722/2023	STATE OF ODISHA SARASWATI SETHY VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
207	CRLREV/0000450/2023	STATE OF ODISHA ALINA MURALI @ ALINA PHALGUNA RAO VS	SOUBHAGYA KUMAR DASH VS	// GURANDI /4 /2020 ()
208	CRLREV/0000451/2023	STATE OF ODISHA BIJU @ BIJAYA BEHERA VS	KISHORE KUMAR MISHRA VS	// / /0 ()
209	CRLREV/0000452/2023	STATE OF ODISHA RAGHU KHOSLA @ HARIJAN VS	ARJEET MISHRA VS	// JEYPORE SADAR /102 /2015 ()
210	CRLREV/0000453/2023	STATE OF ODISHA SATRUGHNA SAHU VS	SACHIDANANDA PADHEE VS	// barpalli /615 /2015 ()
211	CRLREV/0000454/2023	M/S. SINHOTIA METALS AND MINERALS PVT. LTD., VS	M/S. SINHOTIA VS	// / /0 ()
212	CRLREV/0000455/2023	M/S. QUARTZ INFRA AND ENGINEERING PVT. LTD., HYDERABAD DEBENDRA JENA @ DEBENDRA KUMAR JENA VS	M/S. QUARTZ INFRA AND ENGINEERING PVT. LTD., HYDERABAD PARTHA SARATHI NAYAK VS	// / /0 ()
213	EXP/0000008/2023	BAIDHAR DAS SUJEET MISHRA VS	AMIT KUMAR SAA VS	// / /0 ()
214	FAO/0000397/2023	M/S. AKASH MOTORS PVT. LTD. JHILLI GOUDA VS	M/S. AKASH MOTORS PVT. LTD. PRADEEP KUMAR MISHRA VS	// / /0 ()
215	FAO/0000398/2023	UNION OF INDIA MANAGER, M/S. NATIONAL INSURANCE CO., LTD. VS	UNION OF INDIA PRASANTA KUMAR MAHALI VS	// / /0 ()
		MAMI SAHU		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	FAO/0000399/2023	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	GUAP/0000012/2023	ANIL KUMAR SAHU VS GIRISH CHANDRA SAHOO	SUJIT KUMAR BISWAL VS	// // JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) CP/0000049/2022
218	MACA/0000827/2023	SANJUKTA ROUT VS SATYA RANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //
219	MACA/0000828/2023	LAXMIDHAR BEHERA VS SATYAM KUMAR DASH	PRADEEP KUMAR MISHRA VS	// 0 //
220	MACA/0000829/2023	HULAS BARAL VS KABIR PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
221	MACA/0000830/2023	SWAPNA PRADHAN VS DINABANDHU BHOI	PRADEEP KUMAR MISHRA VS	// 0 //
222	MACA/0000831/2023	THE D.M., UNITED INDIA INSURANCE CO. LTD. VS JHUMURI JENA	SUBRAT SATPATHY VS	// 0 //
223	MACA/0000832/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS JUMUNI BIBI	PRASANTA KUMAR MAHALI VS	// 0 //
224	MACA/0000833/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS RASHMI DAS	PRASANTA KUMAR MAHALI VS	// 0 //
225	MATA/0000289/2023	RANJAN KUMAR DAS VS OJASWINI DAS	SARADA PRASAD DASH VS	// 0 //
226	MATA/0000290/2023	MANA MOHAN DALAI VS AHALYA BEHERA	BIDYALOK MOHAPATRA VS	// 0 //
227	MATA/0000291/2023	BRAJABANDHU BEHERA	AMIT KUMAR NATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RPFAM/0000274/2023	ANKITA PRIYADARSHINI SENDHA CHRISTA HEMARAJ	RANJAN KUMAR ROUT	//
		VS	VS	0
229	RPFAM/0000275/2023	MAMATA KUMARI PARICHHA PRAVANJAN SWAIN	KARUNAKAR JENA	//
		VS	VS	0
230	RPFAM/0000276/2023	SUSHREE SMITA ROUT BIBHUTI BHUSAN PRUSTY	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
231	RSA/0000374/2023	ROJALIN PRUSTY P. NARASIMHA	AMITAV TRIPATHY	//
		VS	VS	0
232	TRP(C)/0000277/2023	STATE OF ODISHA NAMITA MOHARANA	TUSAR KUMAR MISHRA	//
		VS	VS	0
233	TRP(C)/0000278/2023	AJAY KUMAR MOHARANA RAJALAXMI KHUNTIA	BISWAJIT NAYAK	//
		VS	VS	0
234	WA/0002169/2023	PRADEEP KUMAR PRADHAN BISWAJIT PATRA	ADV.	//
		VS	VS	0
235	WA/0002170/2023	STATE OF ODISHA HAZI MD. AYUB KHAN	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
236	WA/0002171/2023	COLLECTOR, BALANGIR STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A	//
		VS	VS	0
237	WA/0002172/2023	PRAFULLA KUMAR BEHERA STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
238	WA/0002173/2023	ANANDA CHANDRA JAYASINGH STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0002174/2023	ASHOK KUMAR DAS BARADASHREE DISHREE VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// // ()
240	WA/0002175/2023	STATE OF ODISHA VS DWIJABARA SAHOO	MALAYA BALABANTARAY, A.G.A VS	// ()
241	WA/0002176/2023	STATE OF ODISHA VS RATIKANTA BEHERA	AMIYA KUMAR MISHRA,A.G.A VS	// ()
242	WA/0002177/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD VS SURYAKANTA MAJHI	PRADIPESH KUMAR KANUNGO VS	// ()
243	WA/0002178/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD VS SANJAYA KUMAR SAHU	PRADIPESH KUMAR KANUNGO VS	// ()
244	WA/0002179/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD VS JAYA KUMAR PRUSTY	PRADIPESH KUMAR KANUNGO VS	// ()
245	WA/0002180/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD VS SUSIL KUMAR BARAL	PRADIPESH KUMAR KANUNGO VS	// ()
246	WP(C)/0028056/2023	SK. BADURUDDIN VS DIRECTOR GENERAL, R.P.F., NEW DELHI	MANOJA KUMAR KHUNTIA VS	// ()
247	WP(C)/0028057/2023	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()
248	WP(C)/0028058/2023	SHREE PANCHANAN KHANDUAL VS STATE OF ODISHA	PRADEEP KUMAR DAS 1 VS	// ()
249	WP(C)/0028059/2023	NEERJA PIPLANI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)0028060/2023	PRATIMA ROUT VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
251	WP(C)0028061/2023	META @ M.ARAKHITA PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
252	WP(C)0028062/2023	SAJANI PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
253	WP(C)0028063/2023	MAHESWAR PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
254	WP(C)0028064/2023	SAJANI PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
255	WP(C)0028065/2023	M/S. SUMITRA PIROI VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
256	WP(C)0028066/2023	SUJIT KUMAR KARAN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
257	WP(C)0028067/2023	BIRAJASANKAR JENA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
258	WP(C)0028068/2023	SAURENDRI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
259	WP(C)0028069/2023	ASTIK SUVANKAR VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
260	WP(C)0028070/2023	PRIYADARSINI PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
261	WP(C)0028071/2023	E. MANASI PATRA	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028072/2023	E. SUNIL KUMAR PATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028073/2023	RAMESH CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		DIRECTOR GENERAL, R.P.F., NEW DELHI		//
264	WP(C)/0028074/2023	PRIYADARSINI PATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028075/2023	SURESH KUMAR NAYAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028076/2023	ALOK KUMAR NANDA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		DIRECTOR, GENERAL RAILWAY PROTECTION FORCE, NEW DELHI		//
267	WP(C)/0028077/2023	JOGENDRANATH DANDSENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028078/2023	TAPAN KUMAR PARIDA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//
269	WP(C)/0028079/2023	MINATI PRADHAN	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0028080/2023	BIJAYA KUMAR MAHALIK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028081/2023	RAMESH CHANDRA ROUTHAY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//
272	WP(C)/0028082/2023	MADAN MOHAN SAHU	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0028083/2023	STATE OF ODISHA SANATAN BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
274	WP(C)/0028084/2023	THE SENIOR BRANCH MANAGER, RELIANCE LIFE INSURANCE CO. LTD., NAYAGARH ABHIMANYU PATRA VS	MANAS PATI VS	// // ()
275	WP(C)/0028085/2023	STATE OF ODISHA KANDURI CHARAN PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // ()
276	WP(C)/0028086/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI KULAMANI BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
277	WP(C)/0028087/2023	STATE OF ODISHA GANGADHAR DAS VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
278	WP(C)/0028088/2023	THE ADDL. DISTRICT MAGISTRATE CUM CONSUMER PROTECTION OFFICER, NAYAGARH NABIN KUMAR SAMAL VS	MANAS PATI VS	// // ()
279	WP(C)/0028089/2023	STATE OF ODISHA SURYA NARAYAN RATH VS	KISHORE KUMAR MISHRA VS	// // ()
280	WP(C)/0028090/2023	STATE OF ODISHA BHARAT CHANDRA JENA VS	MANAS PATI VS	// // ()
281	WP(C)/0028091/2023	STATE OF ODISHA PRATAP KESHARI MISHRA VS	DURGESH NARAYAN RATH VS	// // ()
282	WP(C)/0028092/2023	STATE OF ODISHA PARESH KUMAR SAMAL VS	MANAS PATI VS	// // ()
283	WP(C)/0028093/2023	STATE OF ODISHA SUNIL KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0028094/2023	BICHITRA NAIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
285	WP(C)/0028095/2023	BRUNDABANA ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
286	WP(C)/0028096/2023	SIBA SANKAR ROY VS UNION OF INDIA	KUMAR KASHYAP VS	// 0 //
287	WP(C)/0028097/2023	TAPASPINI RANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	WP(C)/0028098/2023	NIMAIN CHARAN JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
289	WP(C)/0028099/2023	RANJIT RANJAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
290	WP(C)/0028100/2023	KUNJALATA ROUT VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
291	WP(C)/0028101/2023	TIRTHA CHARAN PATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
292	WP(C)/0028102/2023	MANAS RANJAN MUDULI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0028103/2023	PUJARANI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
294	WP(C)/0028104/2023	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
295	WP(C)/0028105/2023	GITANJALI SETHI	MANOJA KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0028106/2023	DIRECTOR GENERAL, R.P.F., NEW DELHI BHARAT RAM	BISWAJIT MOHAPATRA	//
		VS	VS	0
297	WP(C)/0028107/2023	STATE OF ODISHA SUBASH CHANDRA MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
298	WP(C)/0028108/2023	STATE OF ODISHA MITA ROUT	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
299	WP(C)/0028109/2023	DIRECTOR GENERAL, R.P.F., NEW DELHI BISWAJIT PATI	BUDHIRAM DAS	//
		VS	VS	0
300	WP(C)/0028110/2023	STATE INFORMATION COMMISSIONER, BHUBANESWAR HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
301	WP(C)/0028111/2023	THE AO CUM BRANCH MANAGER, I.C.I.C.I. BANK LTD., BBSR LAXMIPRIYA NAYAK	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
302	WP(C)/0028112/2023	DIRECTOR GENERAL, R.P.F., NEW DELHI SUBASH CHANDRA MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
303	WP(C)/0028113/2023	STATE OF ODISHA DEBENDRANATH JENA	ARABINDA TRIPATHY	//
		VS	VS	0
304	WP(C)/0028114/2023	LAXMI JENA ZIHANAT AHMAD KHAN	PRADEEP KUMAR PANDA	//
		VS	VS	0
305	WP(C)/0028115/2023	STATE OF ODISHA GOPAL CHANDRA JENA	MANASI PANDA	//
		VS	VS	0
306	WP(C)/0028116/2023	STATE OF ODISHA GAGAN CHANDRA DAS	TUSHAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028117/2023	STATE OF ODISHA KANHU CHARAN DHAL VS THE COLLECTOR OF MAYURBHANJ	SUBRATA PANDA VS	// // 0 //
308	WP(C)/0028118/2023	TAPASPINI RANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
309	WP(C)/0028119/2023	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
310	WP(C)/0028120/2023	DR. GOKULANANDA PANIGRAHI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
311	WP(C)/0028121/2023	PRASANNA ROU TRAY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
312	WP(C)/0028122/2023	LAXMINARAYAN PUROHIT VS RADHAKANTA BAGH	TUTU PRADHAN VS	// 0 //
313	WP(C)/0028123/2023	HARISHANKAR LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
314	WP(C)/0028124/2023	ABDUL KAHAR MALIDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
315	WP(C)/0028125/2023	SUDARSAN SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
316	WP(C)/0028126/2023	TRILOCHAN BHUE VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
317	WP(C)/0028127/2023	SRIMATI SUNARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0028128/2023	MANISH MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
319	WP(C)/0028129/2023	SIMADRI MALLICK VS MANAGING DIRECTOR, THE ODISHA AGRO INDUSTRIES CORP. LTD., BBSR	SIBA PRASAD PATI VS	// 0 //
320	WP(C)/0028130/2023	KIRTAN PATRA VS ENGINEER-INCHIEF (PH), ODISHA	SIBA PRASAD PATI VS	// 0 //
321	WP(C)/0028131/2023	SUDARSAN SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
322	WP(C)/0028132/2023	MANASI BEHERA VS THE COLLECTOR, JAGATSINGHPUR	JANMEJAYA DASH VS	// 0 //
323	WP(C)/0028133/2023	MAHESWAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
324	WP(C)/0028134/2023	BAIDHARA ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
325	WP(C)/0028135/2023	M/S. UTKAL POWER TOOLS AND SALES, BBSR VS COMMNR. OF STATE TAX, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
326	WP(C)/0028136/2023	BAHUDA MALLIK VS ADDL. DISTRICT MAGISTRATE, CUTTACK	JANMEJAYA DASH VS	// 0 //
327	WP(C)/0028137/2023	SUNADHAR BARIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
328	WP(C)/0028138/2023	BALARAM SUNARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
329	WP(C)/0028139/2023	NAROTTAM NAIK	CHITTARANJAN PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028140/2023	SUDARSAN SINGH	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028141/2023	KESHAB CHANDRA KHUNTIA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028142/2023	M/S. ANIL KUMAR MAHALIK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX (APPEAL), CTC 1		//
333	WP(C)/0028143/2023	MADHUSUDAN JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0028144/2023	AHELI PADHAN @ AHELI BHUE	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028145/2023	YAJNASIDDHA SUBUDHI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028146/2023	SANTILATA MUDULI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0028147/2023	BAISHNAB CHARAN SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028148/2023	MINAKETAN MAHANTI	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028149/2023	LAXMIKANTA NAYAK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028150/2023	RANIT KUMAR BEHERA	NIRANJAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028151/2023	STATE OF ODISHA GAYATRI RATH VS	SARATHI JYOTI MOHANTY VS	// // ()
342	WP(C)/0028152/2023	STATE OF ODISHA. SONIA PATNAIK VS	SUBHASISH DAS VS	// // ()
343	WP(C)/0028153/2023	STATE OF ODISHA DEBENDRA SAHOO VS	DAYANANDA MOHAPATRA VS	// // ()
344	WP(C)/0028154/2023	STATE OF ODISHA PRATISHA PRIYADARSHINI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
345	WP(C)/0028155/2023	ODISHA STAFF SELECTION COMMISSION, KHURDA THE NATIONAL LAW UNIVERSITY OF ODISHA, CUTTACK VS	SACHIN RATH VS	// // ()
346	WP(C)/0028156/2023	CMC, CUTTACK HIMANSHU SEKHAR SWAIN VS	DEBENDRA KUMAR DHAR VS	// // ()
347	WP(C)/0028157/2023	GOVT. OF ODISHA HIMANSHU SEKHAR SWAIN VS	DEBENDRA KUMAR DHAR VS	// // ()
348	WP(C)/0028158/2023	DIRECTOR OF VIGILANCE, NUAPATNA HIRESH SWAIN VS	PRAKASH KUMAR MISHRA VS	// // ()
349	WP(C)/0028159/2023	UNION OF INDIA GHANASHYAM BARIK VS	RAMAKANTA PANDA VS	// // ()
350	WP(C)/0028160/2023	STATE OF ODISHA M/S. WINNERS PHARMA, CUTTACK VS	BHABANI SANKAR TRIPATHY 1 VS	// // ()
351	WP(C)/0028161/2023	SAMALESWARI REGIONAL CO-OP. MILK PRODUCERS UNION LTD., SAMBALPUR BINOD KHOSLA VS	GOUTAM LENKA VS	// // ()
		COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0028162/2023	MAGA @ MAGUNI SETHI VS THE COMMNR. OF CONSOLIDATION, BBSR	SANTOSH KUMAR SAMANTARAYA VS	// 0 //
353	WP(C)/0028163/2023	ZAYED HUSSAIN VS BOARD OF SECONDARY EDUCATION, ODISHA	ATUL TRIPATHY VS	// 0 //
354	WP(C)/0028164/2023	ANTARYAMI SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
355	WP(C)/0028165/2023	KAILASH CHANDRA SETHI VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
356	WP(C)/0028166/2023	MOTILAL PANI VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	// 0 //
357	WP(C)/0028167/2023	PURNA AMAT VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
358	WP(C)/0028168/2023	MADAN MOHAN RATH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
359	WP(C)/0028169/2023	RAMESH CHANDRA PATRA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
360	WP(C)/0028170/2023	SATYA NARAYAN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
361	WP(C)/0028171/2023	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
362	WP(C)/0028172/2023	KISHOR KUMAR SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
363	WP(C)/0028173/2023	BASUDEBA PRADHAN	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028174/2023	MINATI DAS	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028175/2023	UMA SANKAR ACHARYA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028176/2023	BASANTA NAYAK	DR. SUSANT KUMAR KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028177/2023	NIRANJAN ROUT	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028178/2023	RABINARAYAN PARIDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0028179/2023	BIRANCHI NARAYAN DASH	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028180/2023	KRUSHNA MOHAN SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0028181/2023	BIJAYARAM SWAIN	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028182/2023	NAKUL PUTEI	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0028183/2023	LAXMIDHAR NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028184/2023	BENUDHAR PARIDA	MANAS RANJAN DHAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0028185/2023	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI SIBASIS LENKA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// // ()
376	WP(C)/0028186/2023	ABHILASH PUROHIT VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// ()
377	WP(C)/0028187/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
378	WP(C)/0028188/2023	SARASWATI BARIK VS STATE OF ODISHA	BIBHUTI SATPATHY VS	// ()
379	WP(C)/0028189/2023	HEMALATA HOSPITALS LTD., NEW DELHI VS SIBA KUMAR MOHAPATRA	BIGYAN KUMAR SHARMA VS	// ()
380	WP(C)/0028190/2023	LADLY ENTERPRISES, CUTTACK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// ()
381	WP(C)/0028191/2023	KAMALAKANTA PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()
382	WP(C)/0028192/2023	GOURANGA DIABAGHA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// ()
383	WP(C)/0028193/2023	GAYADHAR BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// ()
384	WP(C)/0028194/2023	KULAMANI DAS VS STATE OF ODISHA	JAYDEEP PAL VS	// ()
385	WP(C)/0028195/2023	YOGESH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028196/2023	MAYADHAR BARIK VS REGIONAL MANAGER, BANK OF BARODA, BBSR	LAKSHMAN MISHRA VS	// 0 //
387	WP(C)/0028197/2023	MEENAKETAN SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
388	WP(C)/0028198/2023	SARASWATI BEHERA VS ENGINEER IN CHIEF, PUBLIC HEALTH, BBSR	JIBAN RANJAN DASH VS	// 0 //
389	WP(C)/0028199/2023	DR. MANJU MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
390	WP(C)/0028200/2023	BASANTA KISHORE SAHOO VS COLLECTOR AND DM, BHADRAK	CHANDAN SAMANTARAY VS	// 0 //
391	WP(C)/0028201/2023	KUMAR SWAMI TURUK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
392	WP(C)/0028202/2023	BISUNU SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
393	WP(C)/0028203/2023	MADHUMITA DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
394	WP(C)/0028204/2023	BARSHA RANI SAHOO VS THE COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA	RAMANATH ACHARYA VS	// 0 //
395	WP(C)/0028205/2023	AJAJ AHAMAD VS INCOME TAX OFFICER, WARD 3, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
396	WP(C)/0028206/2023	PRADIP KUMAR JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
397	WP(C)/0028207/2023	GOPAL CHANDRA SETHIA	NIBEDITA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0028208/2023	SUSILA DASH	RAMA CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028209/2023	NALINA KUMAR BEHERA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028210/2023	HIMANSU BHUSAN SAHOO	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028211/2023	RAJEEV RYANSH	TANMAY MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0028212/2023	ASHISH KUMAR MAHAL	PRABHAT KUMAR DAS	//
		VS	VS	0
		DIRECTOR OF HEALTH AND FAMILY WELFARE DEPT., ODISHA		//
403	WP(C)/0028213/2023	M/S SHRI MAHAVIR FERRO ALLOYS PVT. LTD, SUNDERGARH	DEBPRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028214/2023	SHEKHAR KUMAR BEHERA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028215/2023	PARBATI SAHOO	JYOTSNARANI RATH	//
		VS	VS	0
		LAXMAN MARANDI		//
406	WP(C)/0028216/2023	AINDRANSUSHREE RAY	SAURAV TIBREWAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028217/2023	SUBASH CHANDRA PANDA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028218/2023	DR. DIPTIMAYEE PRADHAN	NIROD KUMAR SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0028219/2023	STATE OF ODISHA KAMALESH MOHANTA VS	TANMAY MISHRA VS	// // ()
410	WP(C)/0028220/2023	STATE OF ODISHA KABIRAJ SWAIN VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
411	WP(C)/0028221/2023	THE ADDL. DISTRICT JUDGE, KHALIKOTE SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0028222/2023	STATE OF ODISHA PRASANA KUMAR PATRA VS	SAMVIT MOHANTY VS	// // ()
413	WP(C)/0028223/2023	THE STATE OF ODISHA NILACHAL MAHARANA VS	SANGRAM JENA VS	// // ()
414	WP(C)/0028224/2023	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
415	WP(C)/0028225/2023	STATE OF ODISHA DIBAKAR RAUTA VS	SANGRAM JENA VS	// // ()
416	WP(C)/0028226/2023	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0028227/2023	STATE OF ODISHA SUBASH CHANDRA PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
418	WP(C)/0028228/2023	STATE OF ODISHA PRAKASH AGARWAL VS	SANJIB SWAIN VS	// // ()
419	WP(C)/0028229/2023	STATE OF ODISHA MANAS PANDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0028230/2023	PRAKASH AGARWAL VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
421	WP(C)/0028231/2023	GANESWAR BEHERA VS THE COLLECTOR, CUTTACK	SOHAN MISHRA VS	// 0 //
422	WP(C)/0028232/2023	PADMA CHARAN KAR VS C.D.A., CUTTACK	VS	// 0 //
423	WP(C)/0028233/2023	UMA DEVI VS STATE OF ODISHA	JYOTSNAMAYEE SAHOO VS	// 0 //
424	WP(C)/0028234/2023	LAXMIDHAR SWAIN VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
425	WP(C)/0028235/2023	LADU KISHORE DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
426	WP(C)/0028236/2023	JIBARDHAN PADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
427	WP(C)/0028237/2023	DUKHISHYAM SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
428	WP(C)/0028238/2023	GOURANGA CHARAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
429	WP(C)/0028239/2023	SANJUKTA BAG VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
430	WP(C)/0028240/2023	RAMESHA CHANDRA PARIDA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
431	WP(C)/0028241/2023	MAHESWAR MOHAPATRA	SAILABALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0028242/2023	PRAJNYA PARIMITA BARIK	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0028243/2023	CHHAYAKANTA PARIDA	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0028244/2023	SNEHALATA MALLICK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0028245/2023	NILACHAL PUJAHARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0028246/2023	PURNA CHANDRA NAIK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0028247/2023	SIBA PRASAD BAL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0028248/2023	PRADYUMNA KUMAR CHAKRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0028249/2023	JAYANTI SAHOO	SUBRATA MISHRA	//
		VS	VS	0
		COMMNR. CONSOLIDATION AND SETTLEMENT, BBSR		//
440	WP(C)/0028250/2023	BINOD BIHARI PADHI @ PADHY	ABHILASH MISHRA	//
		VS	VS	0
		RAMA PRASAD PADHI		//
441	WP(C)/0028251/2023	DWIJABAR BHOI @ DAS	BHAGABAN BEHERA	//
		VS	VS	0
		THE STATE OF ODISHA		//
442	WP(C)/0028252/2023	GANESH CHANDRA BARIK	BIBHU PRASAD DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0028253/2023	STATE OF ODISHA LAXMI MAJHI VS	BHASKAR SAMANTARAY VS	// // ()
444	WP(C)/0028254/2023	STATE OF ODISHA SUBASH KUMAR BEHERA VS	ABHISHEK DASH VS	// // ()
445	WP(C)/0028255/2023	STATE OF ODISHA SANJUKTA TRIPATHY VS	KUNAL KUMAR SWAIN VS	// // ()
446	WP(C)/0028256/2023	STATE OF ODISHA SARAT KUMAR SAHOO VS	AMBUJA BANDHU PARIDA VS	// // ()
447	WP(C)/0028257/2023	STATE OF ODISHA DHARANIDHAR ROUT VS	KSHETRABASI MOHANTY VS	// // ()
448	WP(C)/0028258/2023	STATE OF ODISHA BIPIN BIHARI DAS VS	KUNAL KUMAR SWAIN VS	// // ()
449	WP(C)/0028259/2023	STATE OF ODISHA PRAFULLA CHANDRA TRIPATHY VS	KSHETRABASI MOHANTY VS	// // ()
450	WP(C)/0028260/2023	STATE OF ODISHA GURUBARI DAS VS	PANCHANAN SAHOO VS	// // ()
451	WP(C)/0028261/2023	STATE OF ODISHA TAPAN KUMAR KHANDUAL VS	KSHETRABASI MOHANTY VS	// // ()
452	WP(C)/0028262/2023	STATE OF ODISHA CHARULATA SATAPATHY VS	KSHETRABASI MOHANTY VS	// // ()
453	WP(C)/0028263/2023	STATE OF ODISHA GOPAL JEW, GOVT. UPPER PRIMARY SCHOOL, KHORDA VS	ANURUP KUMAR PATNAIK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0028264/2023	ANITA MUNDA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
455	WP(C)/0028265/2023	SANTOSH CHANDRA DEO @ MANASINGHA BHARAM VS COLLECTOR, PURI	ARJUN PANIGRAHI VS	// 0 //
456	WP(C)/0028266/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS K.SHIVA SANKAR	BBSR DASH VS	// 0 //
457	WP(C)/0028267/2023	SANTOSH CHANDRA DEO @ MANASINGHA BHARAM VS COLLECTOR, PURI	ARJUN PANIGRAHI VS	// 0 //
458	WP(C)/0028268/2023	NARASINGH MAHARANA VS GOVT. OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
459	WP(C)/0028269/2023	JYOTIRANJAN PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0028270/2023	UTTARESWARI THAKURANI BIJE, JAGATSINGHPURNIKUNJA KUMAR DEO VS THE PRINCIPAL SECY. TO LAW, BBSR	VS	// 0 //
461	WP(C)/0028271/2023	M/S THE K C P LTD. GA C1, BERHAMPUR VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
462	WP(C)/0028272/2023	M/S MAA VAISHNO DEVI CONSTRUCTION, BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
463	WP(C)/0028273/2023	MAMATA MOHANTY VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
464	WP(C)/0028274/2023	MAMATA MOHANTY VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
465	WP(C)/0028275/2023	AKSHYA PAIKRAY	DEBASIS SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WPCRL/0000124/2023	STATE OF ODISHA NIMANANDA BISWAL	AKSHAYA KUMAR PANDEY	// /0
		VS	VS	()
467	ABLAPL/0009256/2023	STATE OF ODISHA SUSHIL KUMAR GAUR @ SUSHIL GAUR	ARIJEET MISHRA	// TALCHER TOWN /439 /2023
		VS	VS	()
468	ABLAPL/0009257/2023	STATE OF ODISHA GUNANIDHI MARTHA	MANAS RANJAN PANDA	// KUMBHARAPARA /143 /2023
		VS	VS	()
469	ABLAPL/0009258/2023	STATE OF ODISHA PINTU @ PRADEEP PUHAN	HEMANTA KUMAR TRIPATHY	// KHUNTUNI /145 /2023
		VS	VS	()
470	ABLAPL/0009259/2023	STATE OF ODISHA MOHAMMAD SADIK	BIKRAM KESHARI BAL	// MAHANGA /117 /2022
		VS	VS	()
471	ABLAPL/0009260/2023	STATE OF ODISHA BIBEKANANDA ROUT @ BULA	SAROJ KUMAR ROUSTRAY	// BARAMBA /163 /2012
		VS	VS	()
472	ABLAPL/0009261/2023	STATE OF ODISHA BIKASH DORA	TRILOCHAN NANDA	// GAISILET /153 /2023
		VS	VS	()
473	ABLAPL/0009262/2023	STATE OF ODISHA DEBENDRA MALLA @ DEBENDRA MALLICK	SUSANTA KUMAR NAYAK	// MADHUPATNA /278 /2023
		VS	VS	()
474	ABLAPL/0009263/2023	STATE OF ODISHA HIMANSU SAHOO @ LITUNA	PRATIK DASH	// /0
		VS	VS	()
475	ABLAPL/0009264/2023	UNION OF INDIA (RAILWAY) ISWAR MALLIK @ MALLICK	SARATHI JYOTI MOHANTY	// S.D.J.M.,KENDRAPARA(Kendrapara) 2(C)CC/0000004/2023
		VS	VS	()
476	ABLAPL/0009265/2023	STATE OF ODISHA RAIBARI MALLIK @ MALLICK	SARATHI JYOTI MOHANTY	// BHATILI /195 /2023
		VS	VS	()

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FILING REPORT AS ON :28/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009266/2023	STATE OF ODISHA VIKASH AGARWAL VS	PRABHU PRASANNA BEHERA VS	// RAGHUNATHPALI /254 /2023 ()
478	ABLAPL/0009267/2023	STATE OF ODISHA PRABIN KUMAR SINGH @ PINTU SINGH VS	MANORANJAN PADHY VS	// NANDAPUR /95 /2023 ()
479	ABLAPL/0009268/2023	STATE OF ODISHA NAKUL SENAPATI VS	RAMAKANTA PANDA VS	// KAMARDA /108 /2023 ()
480	ABLAPL/0009269/2023	STATE OF ODISHA PABITRA KUMAR PRADHAN @ PABITRA PRADHAN ANITA SAHOO VS	VS	// KHANDAPARA /185 /2023 ()
481	ABLAPL/0009270/2023	STATE OF ODISHA PRAVAKAR MALLICK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /580 /2023 ()
482	ABLAPL/0009271/2023	STATE OF ODISHA HEMANT KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// NIALI /116 /2023 ()
483	ABLAPL/0009272/2023	STATE OF ODISHA BIRENDRA KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
484	ABLAPL/0009273/2023	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN @ LIPUN VS	ARJEET MISHRA VS	// DHAULI PS /166 /2023 ()
485	ABLAPL/0009274/2023	STATE OF ODISHA JENA BABU @ BALARAM JENA VS	GOPAL KRUSHNA MOHANTY VS	// PURI GRPS /55 /2023 ()
486	ABLAPL/0009275/2023	STATE OF ODISHA PRAMOD KUMAR KAR @ PRAMOD KAR VS	SOUMYA RANJAN MOHANTY VS	// SUNDARGARH TOWN /181 /2023 ()
487	ABLAPL/0009276/2023	STATE OF ODISHA RAMESH CHANDRA GHADEI VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /251 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0009277/2023	MANIMA BAGHABANSA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /49 /2023 () //
489	ABLAPL/0009278/2023	SUBRATA SAHU @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /146 /2023 () //
490	ABLAPL/0009279/2023	KARTIKA CHHOTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /204 /2023 () //
491	ABLAPL/0009280/2023	PRATAP @ PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /177 /2023 () //
492	ABLAPL/0009281/2023	BHARAT BARIK @ BHARAT CHANDRA BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /218 /2023 () //
493	ABLAPL/0009282/2023	SUMANTA DASH @ DAS VS STATE OF ODISHA	BIKASH KARNA VS	PURUNAKATAK /117 /2023 () //
494	ABLAPL/0009283/2023	RASMI RANJAN MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALIMI /234 /2023 () //
495	ABLAPL/0009284/2023	SK. ABDUL SAFIK @ SAFIQUE @ CHAGALA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /166 /2023 () //
496	ABLAPL/0009285/2023	DEBIDATTA DEBASISH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
497	ABLAPL/0009286/2023	DEBARAJ NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
498	ABLAPL/0009287/2023	KAILASH MAHAKUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MARSHAGHAI /460 /2023 () //
499	ABLAPL/0009288/2023	MALATI PRADHAN	SURYAKANTA DWIBEDI	FATEGARH /134 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :28/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0009289/2023	STATE OF ODISHA BITU @ MD. NAYAZ	GOURI KUMAR RATH	// DHANUPALI /124 /2023
		VS	VS	()
501	ABLAPL/0009290/2023	STATE OF ODISHA BAISHNAB CHARAN DAS	JIBAN RANJAN DASH	// KUMBHARAPARA /43 /2023
		VS	VS	()
502	ABLAPL/0009291/2023	STATE OF ODISHA PADMALOCHAN MAHALIK	PARSURAM PANDA	// GONDIA /173 /2023
		VS	VS	()
503	ABLAPL/0009292/2023	STATE OF ODISHA BIMALA NAYAK	BISWARANJAN DALAI	// GANIA /95 /2023
		VS	VS	()
504	ABLAPL/0009293/2023	STATE OF ODISHA RUPESH KUMAR SAMAL @ SETU SAMAL	ADITI HOTA	// HANDAPA /225 /2023
		VS	VS	()
505	ABLAPL/0009294/2023	STATE OF ODISHA RAHUN @ FIROZ KHAN	BISWARANJAN DALAI	// KHURDA SADAR /107 /2022
		VS	VS	()
506	ABLAPL/0009295/2023	STATE OF ODISHA SAROJINI PRADHAN	SRIKANTA PANDA	// BHANJANAGAR /651 /2023
		VS	VS	()
507	ABLAPL/0009296/2023	STATE OF ODISHA SAYED ABDUL KADAR	DEEPAK KU SAHOO	// MAHILA P.S.(BBSR) /84 /2023
		VS	VS	()
508	ABLAPL/0009297/2023	STATE OF ODISHA SANTOSH NAIK	BISWAJIT SAHOO	// ODAGAON /90 /2023
		VS	VS	()
509	ABLAPL/0009298/2023	STATE OF ODISHA SEKH HASMAT ALI	ARIJEET MISHRA	// KARANJIA /235 /2023
		VS	VS	()
510	ABLAPL/0009299/2023	STATE OF ODISHA JUWEL @ SABIR KUMAR DAS	SANJIT MISHRA	// PURI TOWN /285 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0009300/2023	STATE OF ODISHA ABDUL ASHAD VS	DEEPAK KU SAHOO VS	// MAHILA P.S.(BBSR) /84 /2023 ()
512	ABLAPL/0009301/2023	STATE OF ODISHA VOONA VENKAT RAVANA VS	JEETENDRA SAHU VS	// RAYAGADA TOWN /174 /2022 ()
513	ABLAPL/0009302/2023	STATE OF ODISHA ARJUN SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /244 /2023 ()
514	ABLAPL/0009303/2023	STATE OF ODISHA TRINATH GURU VS	DHIRENDRA KUMAR MOHAPATRA VS	// LAKHANPUR /195 /2023 ()
515	ABLAPL/0009304/2023	STATE OF ODISHA BABULAL AGRAWAL VS	BIDYALOK MOHAPATRA VS	// AMBABHONA /160 /2023 ()
516	ABLAPL/0009305/2023	STATE OF ODISHA KAILASH CHANDRA PATRA VS	SURESH KUMAR PANDA VS	// CHARICHHAKA /74 /2023 ()
517	ABLAPL/0009306/2023	STATE OF ODISHA RAMESH JENA VS	SANTOSH CHANDRA ATABUDHI VS	// / /0 ()
518	ABLAPL/0009307/2023	STATE OF ODISHA KANHA @ BISWARANJAN BISWAL VS	GYANA RANJAN DHAL VS	// SAHID NAGAR P.S. /309 /2023 ()
519	ABLAPL/0009308/2023	STATE OF ODISHA BIRANCHI NARAYAN DASH @ DAS VS	ARIJEET MISHRA VS	// DHAULI PS /136 /2023 ()
520	ABLAPL/0009309/2023	STATE OF ODISHA RANGALATA GOCHHAYAT @ BEHERA VS	RAKESH KUMAR ROURAY VS	// NISCHINTAKOILI /45 /2023 ()
521	ABLAPL/0009310/2023	STATE OF ODISHA PRAVATI BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROURAY VS	// NISCHINTAKOILI /45 /2023 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0009311/2023	SK. JAPIRUDDIN @ SK. BABU VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /255 /2023 () //
523	ABLAPL/0009312/2023	TOFAN BHOI VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BALIPATNA /256 /2023 () //
524	ABLAPL/0009313/2023	SUSANT KUMAR SAHOO VS STATE OF ODISHA	PRATIK DASH VS	MANCHESWAR P.S. /346 /2023 () //
525	ABLAPL/0009314/2023	SUBHASIS DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
526	ABLAPL/0009315/2023	BAIRAGI CHARAN DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
527	ABLAPL/0009316/2023	SANATAN ROUT VS STATE OF ODISHA	PRAGNAYA NANDA PATNAIK VS	CUTTACK SADAR /467 /2023 () //
528	ABLAPL/0009317/2023	ANANDA DAS VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /132 /2023 () //
529	ABLAPL/0009318/2023	BIBHU BHUSAN @ BIBHUTI KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /166 /2023 () //
530	ABLAPL/0009319/2023	INDRAJIT PRASAD GUPTA @ INDRAJITKUMAR GUPTA VS STATE OF ODISHA	KHUSBANU NIGRAHI VS	KHAIRA /262 /2023 () //
531	ABLAPL/0009320/2023	PRASANT KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NIMAKHANDI /265 /2023 () //
532	ABLAPL/0009321/2023	MEGHNATH KAPRI VS STATE OF ODISHA	NILAMADHABA ROUT VS	KOTOAGARH /51 /2023 () //
533	ABLAPL/0009322/2023	RAMESH KUMAR BHOI	BINAYAK PRASHAD MOHANTY	SATYABADI /236 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0009323/2023	STATE OF ODISHA SATYA RANJAN SAMAL	CHANDANA MISHRA	// CHAULIAGANJA /104 /2023
		VS	VS	()
535	ABLAPL/0009324/2023	STATE OF ODISHA SHIBA PAHARIA	SIDDHARTH GOUTAM DAS	// BANGOMUNDA /120 /2023
		VS	VS	()
536	ABLAPL/0009325/2023	STATE OF ODISHA TAPAN KUMAR JENA @ LITU	DILLIP KUMAR MOHANTY	// ATHGARH /175 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :28/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 ARBP/73/2019	M/S. ARSS ATLANTA J.V.-MP	
2	11/2023 ARBP/47/2019	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	
3	17/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
4	54/2023 CRLMA/342/2023	MANARANJAN@MANORANJAN PRADHAN-MP	BIJAYA KUMAR PARIDA 2
5	63/2023 TRPCRL/29/2023	SUJIT KUMAR PATRA-MP	
6	64/2023 TRPCRL/29/2023	SUJIT KUMAR PATRA-MP	
7	65/2023 TRPCRL/29/2023	SUJIT KUMAR PATRA-MP	
8	123/2023 JCRLA/98/2022	RAJESH DHARUA-MP	ADV.
9	124/2023 JCRLA/98/2022	RAJESH DHARUA-MP	ADV.
10	177/2023 WPC(OAC)/4213/2016	CHINMAYANANDA DAS-MP	M/S BISWABIHARI MOHANTY
11	260/2023 CMAPL/630/2023	PURNA CHANDRA JENA-MP	KUMAR PRAJWAL
12	261/2023 CMAPL/632/2023	SUKANTI BHUJABAL-MP	ANUP UDAYA SENAPATI
13	262/2023 CMAPL/633/2023	PRAFFULA KUMAR JENA-MP	DIPTI RANJAN MOHAPATRA
14	281/2023 CRLMP/1711/2023	DIPAK KUMAR NAYAK-MP	HIMANSHU SEKHAR MISHRA
15	291/2023 TRP(C)/277/2023	NAMITA MOHARANA-MP	TUSAR KUMAR MISHRA
16	292/2023 TRP(C)/278/2023	RAJALAXMI KHUNTIA-MP	BISWAJIT NAYAK
17	305/2023 MATA/290/2023	MANA MOHAN DALAI-MP	BIDYALOK MOHAPATRA
18	306/2023 MATA/290/2023	MANA MOHAN DALAI-MP	BIDYALOK MOHAPATRA
19	332/2023 RPFAM/261/2023	SONALI NAYAK-MP	RANJAN KUMAR ROUT
20	333/2023 RPFAM/274/2023	CHRISTA HEMARAJ-MP	RANJAN KUMAR ROUT
21	334/2023 RPFAM/275/2023	PRAVANJAN SWAIN-MP	KARUNAKAR JENA
22	335/2023 RPFAM/260/2019	MANAS RANJAN TRIPATHY-MP	ALOK KU.MOHAPATRA
23	335/2023 RVWPET/167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	SAMARENDRA BHADUR
24	336/2023 RPFAM/322/2022	RAMAKRUSHNA MAITY-MP	SAMARENDRA BHADUR
25	336/2023 RVWPET/167/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	SAMARENDRA BHADUR
26	337/2023	BIBHUTI BHUSAN PRUSTY-MP	BIBHU PRASAD TRIPATHY

27	RPFAM/276/2023 337/2023 RVWPET/169/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGPUR, INDRA DAS, A.S.C.	
28	338/2023 RPFAM/109/2023	ARNAPURNA MOHANTY @ ROUT-MP	GAYATRI DAS
29	338/2023 RVWPET/169/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGPUR, INDRA DAS, A.S.C.	
30	625/2023 CRLREV/450/2023	ALINA MURALI @ ALINA PHALGUNA RAO-MP	SOUBHAGYA KUMAR DASH
31	626/2023 CRLREV/452/2023	RAGHU KHOSLA @ HARIJAN-MP	ARIJEET MISHRA
32	627/2023 CRLREV/452/2023	RAGHU KHOSLA @ HARIJAN-MP	ARIJEET MISHRA
33	628/2023 CRLREV/453/2023	SATRUGHNA SAHU-MP	SACHIDANANDA PADHEE
34	629/2023 CRLREV/454/2023	M/S. SINHOTIA METALS AND MINERALS PVT. LTD., WEST BENGAL	
35	630/2023 CRLREV/455/2023	DEBENDRA JENA @ DEBENDRA KUMAR JENA-MP	PARTHA SARATHI NAYAK
36	631/2023 CRLREV/455/2023	DEBENDRA JENA @ DEBENDRA KUMAR JENA-MP	PARTHA SARATHI NAYAK
37	723/2023 FAO/398/2023	MANAGER, M/S. NATIONAL INSURANCE CO., LTD.-MP	PRASANTA KUMAR MAHALI
38	724/2023 FAO/399/2023	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
39	725/2023 FAO/222/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	
40	726/2023 FAO/300/2023	THE MANAGER LEGAL, M/S. MAGMA HDI G.I.CO. LTD.-MP	G.P DUTTA
41	727/2023 FAO/366/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
42	939/2023 RSA/374/2023	P. NARASIMHA-MP	AMITAV TRIPATHY
43	940/2023 RSA/311/2012	RADHAMANI DEI-MP	
44	941/2023 RSA/226/2019	SUDAM SAHU-MP	BAIBASWATA PANIGRAHI
45	956/2023 CMP/976/2023	RAMAKRUSHNA PATI-MP	RAMESH CHANDRA PRADHAN
46	957/2023 CMP/470/2016	PURNA CHANDRA MOHANTY-MP	SOUBHAGYA KUMAR DASH
47	958/2023 CMP/984/2023	NIRANJAN RATH-MP	BIPLABA P.B. BAHALI
48	959/2023 CMP/985/2023	FAKIR MOHAN UNIVERSITY, BALASORE-MP	DAYANANDA MOHAPATRA
49	960/2023 CMP/576/2023	CHANDRA TANTY @ CHANDRAMANI TANTY-MP	LAXMIDHAR DASH
50	961/2023 CMP/927/2023	UDAYANATH ROUT-MP	PRAKASH KUMAR MISHRA
51	962/2023 CMP/72/2021	GAGAN CHANDRA ROUT-MP	DWARIKA PRASAD MOHANTY
52	963/2023 CMP/987/2023	NIRAKAR DHIR-MP	JAYDEEP PAL
53	964/2023 CMP/989/2023	HEMALATA SAHU@JENA-MP	BANSHIDHAR BAUG
54	965/2023 CMP/306/2023	BRAHMANANDA PRADHAN-MP	BRAHMANANDA TRIPATHY
55	966/2023 CMP/625/2023	Y.ISSWARIAMMA-MP	SWARUP KUMAR PATNAIK
56	967/2023 CMP/990/2023	DILLIP TAREI-MP	DWARIKA PRASAD MOHANTY
57	968/2023 CMP/991/2023	AMRUTANKA DAS-MP	SOUBHAGYA SUNDAR DAS

58	969/2023 CMP/992/2023	ROHIT KUMAR PRADHAN-MP	SUSANTA KUMAR MISHRA
59	970/2023 CMP/993/2023	PREM KUMAR-MP	LALIT KUMAR MAHARANA
60	971/2023 CMP/994/2023	SWETA MALLIK-MP	GAJENDRANATH ROUT
61	1135/2023 BLAPL/9709/2023	KAILASH SAHU-MP	JAGABANDHU SAHU
62	1136/2023 BLAPL/6832/2023	HEMALAL NAGESH-MP	
63	1137/2023 BLAPL/7528/2023	PRAFULLA DALEI-MP	RAJIB LOCHAN PATTNAIK
64	1138/2023 BLAPL/5496/2023	KRUSHNA KHILA-MP	PREMRAJ GOUDA
65	1139/2023 BLAPL/6930/2023	AVULA RAJEEV @ AVULA RAJEEV KRISHNA-MP	
66	1140/2023 BLAPL/8303/2023	SHANKAR PRADHAN-MP	SURYAKANTA DWIBEDI
67	1142/2023 BLAPL/7799/2022	G. KAMAL KUMAR-MP	
68	1143/2023 BLAPL/5142/2023	PRAKASH CHOUDHURY-MP	
69	1144/2023 BLAPL/7507/2023	DOLANATH @ SANTANU NAIK-MP	
70	1145/2023 BLAPL/8207/2023	DOLANATH @ SANTANU NAIK-MP	
71	1473/2023 MACA/827/2023	SANJUKTA ROUT-MP	PRADEEP KUMAR MISHRA
72	1474/2023 MACA/828/2023	LAXMIDHAR BEHERA-MP	PRADEEP KUMAR MISHRA
73	1475/2023 MACA/829/2023	HULAS BARAL-MP	PRADEEP KUMAR MISHRA
74	1476/2023 MACA/830/2023	SWAPNA PRADHAN-MP	PRADEEP KUMAR MISHRA
75	1477/2023 MACA/831/2023	THE D.M., UNITED INDIA INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
76	1478/2023 MACA/832/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
77	1479/2023 MACA/833/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
78	1480/2023 MACA/18/2020	K.NABA KUMAR PATRA-MP	
79	1481/2023 MACA/821/2023	THE DM, M/S NATIONAL INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
80	1482/2023 MACA/272/2023	D.M., M/S. ORIENTAL INSURANCE CO. L.T.D.-MP	G.P DUTTA
81	1483/2023 MACA/749/2023	TATA AIG G.I.CO. LTD.-MP	RIMJHIM BALA PATI
82	1484/2023 MACA/764/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD., A	RIMJHIM BALA PATI
83	1485/2023 MACA/145/2020	NIRUPAMA MALLICK-MP	M/S. B.K.MISHRA
84	1486/2023 MACA/145/2020	NIRUPAMA MALLICK-MP	M/S. B.K.MISHRA
85	1587/2023 ABLAPL/7298/2023	CHANDRAPRAVA JENA-MP	
86	1588/2023 ABLAPL/7417/2023	PURUSOTTAM BEURA-MP	
87	1589/2023 ABLAPL/5731/2023	BIJAY KUMAR ARISAL-MP	
88	1590/2023 ABLAPL/9319/2023	INDRAJIT PRASAD GUPTA @ INDRAJITKUMAR GUPTA @ KANSUBHAR	INDRAJITKUMAR NIGRAHI
89	2067/2023	SATRUPA MOHANTY-MP	TUSAR KUMAR MISHRA, M/S.SUSANTA KUMAR DAS

90	CRLA/537/2020 2068/2023 CRLA/596/2019	SUSHANTA SARAF@SUSANTA SARAF-MP	M/S.UMAKANTA BARIK
91	2069/2023 CRLA/959/2023	JITU @ RAJANI NAIK-MP	RAMESH CHANDRA MAHARANA
92	2070/2023 CRLA/960/2023	NIRAKAR PODH-MP	SUSHANTA KUMAR JOSHI
93	2071/2023 CRLA/960/2023	NIRAKAR PODH-MP	SUSHANTA KUMAR JOSHI
94	2072/2023 CRLA/961/2023	SURESH AMAT-MP	TRILOCHAN NANDA
95	2073/2023 CRLA/961/2023	SURESH AMAT-MP	TRILOCHAN NANDA
96	2074/2023 CRLA/29/2018	RAHUL@SIMPLE@BHAGIRATHI DAS-MP	M/S.RAMANI KANTA PATTANAİK, M/S. GAURAV MO
97	2075/2023 CRLA/964/2023	BABU @ RAJENDRA NAYAK-MP	ANIRUDHA DAS
98	2076/2023 CRLA/964/2023	BABU @ RAJENDRA NAYAK-MP	ANIRUDHA DAS
99	2077/2023 CRLA/965/2023	CHUNA @ MUSTAFAR KHAN-MP	MANAS KUMAR CHAND
100	2078/2023 CRLA/965/2023	CHUNA @ MUSTAFAR KHAN-MP	MANAS KUMAR CHAND
101	2079/2023 CRLA/598/2023	HUSSAIN KHAN-MP	BIJAYA KUMAR RAGADA
102	2080/2023 CRLA/966/2023	BIBATCHHA DEHURY-MP	DURLLABHA RANJAN MISHRA
103	2081/2023 CRLA/966/2023	BIBATCHHA DEHURY-MP	DURLLABHA RANJAN MISHRA
104	2082/2023 CRLA/966/2023	BIBATCHHA DEHURY-MP	DURLLABHA RANJAN MISHRA
105	2083/2023 CRLA/719/2016	ANIL BEHERA-MP	M/S.N.N.MOHAPATRA(B.G.TENTULIKHUNTI) P.K.ROU
106	2084/2023 CRLA/967/2023	RAKESH KUMAR MOHAPATRA-MP	BIDYADHAR MANSING
107	2709/2023 CRLMC/3891/2023	MINATI JENA-MP	RAKESH KUMAR MALLICK
108	2710/2023 CRLMC/3892/2023	RAJU PANNA-MP	PABITRA KUMAR NAYAK
109	2711/2023 CRLMC/3893/2023	DR.RAJAT GOLAK PANIGRAHI@RAJAT PANIGRAHI-MP	MANORANJAN KHATUA
110	2712/2023 CRLMC/3895/2023	JAGANATH SAMANTARAY-MP	PRAVAT KUMAR LENKA
111	2713/2023 CRLMC/3047/2023	SRIPATI NAIK-MP	
112	2714/2023 CRLMC/3898/2023	FAKIR RANA-MP	PRAKASH KUMAR MISHRA
113	2715/2023 CRLMC/3902/2023	RABI NARAYAN PANDA @ DAMI-MP	ANIRUDHA DAS
114	2716/2023 CRLMC/3903/2023	MANARANJAN KUNDU-MP	DEBASIS TRIPATHY
115	2717/2023 CRLMC/3904/2023	KRUPASINDHU GAHAN-MP	ANIRUDHA DAS
116	2718/2023 CRLMC/3905/2023	BIPIN PRADHAN @ BHIKARI-MP	M/S. UMA CHARAN MISHRA
117	2719/2023 CRLMC/3907/2023	AJIT AUTO CENTRE-MP	PRANAB KUMAR SAMANTRAY
118	2720/2023 CRLMC/3151/2023	PRIYABRATA SENA@LUCKY-MP	
119	2721/2023 CRLMC/3908/2023	N.SUKA PRADHAN-MP	SAPAN KUMAR LENKA
120	2722/2023 CRLMC/3909/2023	LALIT MAJHI-MP	BHOJARAJ SETH

121	2723/2023 CRLMC/3910/2023	ARUN KUMAR BISOYI-MP	ASHOK DAS
122	2724/2023 CRLMC/3911/2023	MADHUSUDAN SABAR-MP	JEETENDRA SAHU
123	2725/2023 CRLMC/3912/2023	BISWAJIT PATTANAIAK-MP	SATYAJIT MOHAPATRA
124	2726/2023 CRLMC/3914/2023	DIBAKAR BUDHIA-MP	ALOK KUMAR PANDA
125	2727/2023 CRLMC/3917/2023	NAMITA MOHAPATRA-MP	RAKESH KUMAR MALLICK
126	2728/2023 CRLMC/3921/2023	GANESH MEHER-MP	JULU KHANSAMA
127	2729/2023 CRLMC/3922/2023	SOHAIL ALAM @ SONU KHAN-MP	SOUMYA RANJAN DAS
128	5880/2023 WA/2169/2023	BISWAJIT PATRA-MP	ADV.
129	5881/2023 WA/611/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
130	5882/2023 WA/2170/2023	HAZI MD. AYUB KHAN-MP	PRASHANTA KUMAR NAYAK
131	5883/2023 WA/2172/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
132	5884/2023 WA/2172/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
133	5885/2023 WA/2172/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
134	5886/2023 WA/2171/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A
135	5887/2023 WA/2171/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A
136	5888/2023 WA/2171/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A
137	5889/2023 WA/2173/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
138	5890/2023 WA/2173/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
139	5891/2023 WA/2173/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
140	5892/2023 WA/2174/2023	BARADASHREE DISHREE-MP	SARAT CHANDRA MEKAP
141	5893/2023 WA/641/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
142	5894/2023 WA/2175/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A
143	5895/2023 WA/2176/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
144	5896/2023 WA/2176/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
145	5897/2023 WA/2175/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A
146	5898/2023 WA/2176/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
147	5899/2023 WA/2175/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A
148	5900/2023 WA/2177/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	MURUPESH KUMAR KANUNGO
149	5901/2023 WA/2178/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	MURUPESH KUMAR KANUNGO
150	5902/2023 WA/2179/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	MURUPESH KUMAR KANUNGO
151	5903/2023 WA/2180/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	MURUPESH KUMAR KANUNGO
152	13430/2023	M/S. SKY AUTOMOBILES, CUTTACK-MP	SURYAKANTA JENA

153	WP(C)/27838/2023 13431/2023	SK. BADURUDDIN-MP	MANOJA KUMAR KHUNTIA
154	WP(C)/28056/2023 13432/2023	BALARAM PATRA-MP	MOHENDRA KUMAR MOHAPATRO
155	WP(C)/29090/2022 13433/2023	KUNI PATRA-MP	SUSANTA KUMAR DASH
156	WP(C)/24764/2022 13434/2023	BIRAJASANKAR JENA-MP	PRASANTA KUMAR MISHRA
157	WP(C)/28067/2023 13435/2023	ASTIK SUVANKAR-MP	PRASANTA KUMAR MISHRA
158	WP(C)/28069/2023 13436/2023	KAMALINI BARIK-MP	BIBHUTI RANJAN MOHANTY
159	WP(C)/23813/2023 13437/2023	RAMESH CHANDRA SAHOO-MP	MANOJA KUMAR KHUNTIA
160	WP(C)/28073/2023 13438/2023	M/S. SUMITRA PIROI-MP	KSHIROD KUMAR SAHOO
161	WP(C)/28065/2023 13439/2023	SURESH KUMAR NAYAK-MP	BIJAYA KUMAR BEHERA 1
162	WP(C)/28075/2023 13440/2023	ALOK KUMAR NANDA-MP	MANOJA KUMAR KHUNTIA
163	WP(C)/28076/2023 13441/2023	JOGENDRANATH DANDSENA-MP	DURGESH NARAYAN RATH
164	WP(C)/28077/2023 13442/2023	TAPAN KUMAR PARIDA-MP	MANOJA KUMAR KHUNTIA
165	WP(C)/28078/2023 13443/2023	RAMESH CHANDRA ROUTRAY-MP	MANOJA KUMAR KHUNTIA
166	WP(C)/28081/2023 13444/2023	KANDURI CHARAN PRADHAN-MP	MANOJA KUMAR KHUNTIA
167	WP(C)/28085/2023 13445/2023	GIRISH CH.MOHANTY-MP	
168	WP(C)/23352/2014 13446/2023	WING CDR TARINI RAO BEHERA-MP	M/S.DAYANANDA MOHAPATRA
169	WP(C)/24047/2017 13447/2023	MANAS RANJAN MUDULI-MP	ANJAN KUMAR BISWAL
170	WP(C)/28102/2023 13448/2023	PUJARANI BEHERA-MP	PRASANTA KUMAR SATAPATHY
171	WP(C)/28103/2023 13449/2023	DEEPAK KUMAR BEHERA-MP	ANJAN KUMAR BISWAL
172	WP(C)/28104/2023 13450/2023	GITANJALI SETHI-MP	MANOJA KUMAR KHUNTIA
173	WP(C)/28105/2023 13451/2023	BHARAT RAM-MP	BISWAJIT MOHAPATRA
174	WP(C)/28106/2023 13452/2023	MADHUSUDAN MALLICK @ MALIK-MP	NIRANJAN LENKA
175	WP(C)/20068/2022 13453/2023	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
176	WP(C)/28107/2023 13454/2023	MITA ROUT-MP	MANOJA KUMAR KHUNTIA
177	WP(C)/28108/2023 13455/2023	BISWAJIT PATI-MP	BUDHIRAM DAS
178	WP(C)/28109/2023 13456/2023	HIMANSU SEKHAR JENA-MP	SUDHANSU SEKHAR JENA
179	WP(C)/28110/2023 13458/2023	LAXMIPRIYA NAYAK-MP	MANOJA KUMAR KHUNTIA
180	WP(C)/28111/2023 13459/2023	SUBASH CHANDRA MOHANTY-MP	SUKANTA KUMAR DALAI
181	WP(C)/28112/2023 13460/2023	DEBENDRANATH JENA-MP	ARABINDA TRIPATHY
182	WP(C)/28113/2023 13461/2023	J.P. PHARMACEUTICALS, CUTTACK-MP	SUKANTA KUMAR DALAI
183	WP(C)/25035/2023 13462/2023	BASUDEV MAHAKUD-MP	K.K.RATH
	WP(C)/37891/2021		

184	13463/2023 WP(C)/28122/2023	LAXMINARAYAN PUROHIT-MP	TUTU PRADHAN
185	13464/2023 WP(C)/28124/2023	ABDUL KAHAR MALIDA-MP	SUBASH CHANDRA PUSPALAKA
186	13465/2023 WP(C)/28135/2023	M/S. UTKAL POWER TOOLS AND SALES, BBSR-MP	ADITYA NARAYAN RAY
187	13466/2023 WP(C)/28136/2023	BAHUDA MALLIK-MP	JANMEJAYA DASH
188	13467/2023 WP(C)/28141/2023	KESHAB CHANDRA KHUNTIA-MP	DR. BINODA KUMAR MISHRA
189	13468/2023 WP(C)/28110/2023	HIMANSU SEKHAR JENA-MP	SUDHANSU SEKHAR JENA
190	13469/2023 WP(C)/28142/2023	M/S. ANIL KUMAR MAHALIK-MP	UMESH CHANDRA BEHURA
191	13470/2023 WP(C)/28143/2023	MADHUSUDAN JENA-MP	PRAFULLA CHANDRA ACHARYA
192	13471/2023 WP(C)/27546/2011	KUMAR JENA-MP	M/S.SANTOSH KU.PATNAIK
193	13472/2023 WP(C)/28152/2023	SONIA PATTNAIK-MP	SUBHASISH DAS
194	13473/2023 WP(C)/28153/2023	DEBENDRA SAHOO-MP	DAYANANDA MOHAPATRA
195	13474/2023 WP(C)/30816/2022	G.GOVINDA RAO-MP	SWAPNA KUMAR OJHA
196	13475/2023 WP(C)/36678/2022	RITESH MAJHI-MP	RAJJEET ROY
197	13476/2023 WP(C)/28154/2023	PRATISHA PRIYADARSHINI-MP	DR. JITENDRA KUMAR LENKA
198	13477/2023 WP(C)/28155/2023	THE NATIONAL LAW UNIVERSITY OF ODISHA, CUTTACK-MP	AMBRATA RATH
199	13478/2023 WP(C)/28158/2023	HIRESH SWAIN-MP	PRAKASH KUMAR MISHRA
200	13479/2023 WP(C)/28160/2023	M/S. WINNERS PHARMA, CUTTACK-MP	BHABANI SANKAR TRIPATHY 1
201	13480/2023 WP(C)/24222/2011	SMT.TARINI KAR-MP	M/S.SHARAT KU.DAS
202	13481/2023 WP(C)/28162/2023	MAGA @ MAGUNI SETHI-MP	SANTOSH KUMAR SAMANTARAYA
203	13482/2023 WP(C)/24222/2011	SMT.TARINI KAR-MP	M/S.SHARAT KU.DAS
204	13483/2023 WP(C)/28162/2023	MAGA @ MAGUNI SETHI-MP	SANTOSH KUMAR SAMANTARAYA
205	13484/2023 WP(C)/24222/2011	SMT.TARINI KAR-MP	M/S.SHARAT KU.DAS
206	13485/2023 WP(C)/28164/2023	ANTARYAMI SAHOO-MP	NIRANJAN LENKA
207	13486/2023 WP(C)/24026/2023	RAMANATH GURU-MP	
208	13487/2023 WP(C)/9619/2019	AKSHAY KUMAR NAYAK-MP	M/S.UPENDRA KUMAR SAMAL
209	13488/2023 WP(C)/28185/2023	SIBASIS LENKA-MP	BANSHIDHAR BAUG
210	13489/2023 WP(C)/28186/2023	ABHILASH PUROHIT-MP	SATYA PRAKASH NATH
211	13490/2023 WP(C)/3820/2017	DEBADATTA MISHRA-MP	M/S.BUDHADEV ROUSTRAY
212	13491/2023 WP(C)/28189/2023	HEMALATA HOSPITALS LTD., NEW DELHI-MP	BIGYAN KUMAR SHARMA
213	13492/2023 WP(C)/369/2017	GOURANGA CHARAN BEHERA-MP	M/S.P.K.BEHERA
214	13493/2023 WP(C)/24316/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK-MP	MANORANJAN MISHRA
215	13494/2023	GLP DEVELOPERS LTD-MP	MANOJ VERMA

216	WP(C)/14492/2021 13495/2023	GUNANIDHI SAHOO-MP	M/S BIJAYA KUMAR PARIDA
217	WP(C)/2969/2020 13496/2023	PRANABANDHU SAHOO-MP	M/S BIJAYA KUMAR PARIDA
218	WP(C)/2972/2020 13497/2023	KULAMANI DAS-MP	JAYDEEP PAL
219	WP(C)/28194/2023 13498/2023	YOGESH SAHU-MP	BIRAJA PRASANNA DAS
220	WP(C)/28195/2023 13499/2023	AJAJ AHAMAD-MP	SASWAT KUMAR ACHARYA
221	WP(C)/28205/2023 13500/2023	SUSILA DASH-MP	RAMA CHANDRA MOHANTY
222	WP(C)/28208/2023 13501/2023	HIMANSU BHUSAN SAHOO-MP	BIJAY KUMAR BEHERA
223	WP(C)/28210/2023 13502/2023	NALINA KUMAR BEHERA-MP	JYOTI PATNAIK
224	WP(C)/28209/2023 13503/2023	M/S SHRI MAHAVIR FERRO ALLOYS PVT. LTD, SUNDERGARH-MP	ANUPAM MISHRA
225	WP(C)/28213/2023 13504/2023	TARACHANDA SUARA-MP	BHABANI SHANKAR DASPARIDA
226	WP(C)/31156/2022 13505/2023	AINDRANSUSHREE RAY-MP	SAURAV TIBREWAL
227	WP(C)/28216/2023 13506/2023	DR. DIPTIMAYEE PRADHAN-MP	NIROD KUMAR SAHU
228	WP(C)/28218/2023 13507/2023	SREE METALIKS LTD., KEONJHAR-MP	M/S.KSHIROD KUMAR SAHOO,MR.SIDHARTHA RAY
229	WP(C)/17813/2023 13508/2023	PRASANA KUMAR PATRA-MP	SAMVIT MOHANTY
230	WP(C)/28222/2023 13509/2023	BISWAMOCHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
231	WP(C)/13720/2023 13510/2023	SUBRAT KUMAR SAMAL-MP	M/S. SAMIR KUMAR MISHRA, P.S. MOHANTY
232	WP(C)/13357/2022 13511/2023	PRAKASH KUMAR PATTNAIK-MP	DURGESH NARAYAN RATH
233	WP(C)/25505/2023 13512/2023	PRAKASH KUMAR PATTNAIK-MP	DURGESH NARAYAN RATH
234	WP(C)/25505/2023 13513/2023	REETA MOHANTY-MP	DURGESH NARAYAN RATH
235	WP(C)/25504/2023 13514/2023	REETA MOHANTY-MP	DURGESH NARAYAN RATH
236	WP(C)/25504/2023 13515/2023	BIDYADHAR BARIK-MP	DURGESH NARAYAN RATH
237	WP(C)/25501/2023 13516/2023	BIDYADHAR BARIK-MP	DURGESH NARAYAN RATH
238	WP(C)/25501/2023 13517/2023	LAXMIDHAR SWAIN-MP	DAYANANDA MOHAPATRA
239	WP(C)/28234/2023 13518/2023	PRAMOD RANJAN DASH and-MP	M/S.SOUBHAGYA S.DAS
240	WP(C)/10985/2013 13519/2023	SK. JALAUDDIN-MP	BIREN SANKAR TRIPATHY
241	WP(C)/23982/2021 13520/2023	PRAJNYA PARIMITA BARIK-MP	CHANDRAKANTA NAYAK
242	WP(C)/28242/2023 13521/2023	NILACHAL PUJAHARI-MP	KUNAL KUMAR SWAIN
243	WP(C)/28245/2023 13522/2023	JAYANTI SAHOO-MP	SUBRATA MISHRA
244	WP(C)/28249/2023 13523/2023	GANESH CHANDRA BARIK-MP	BIBHU PRASAD DAS
245	WP(C)/28252/2023 13524/2023	SANJUKTA TRIPATHY-MP	KUNAL KUMAR SWAIN
246	WP(C)/28255/2023 13525/2023	BIPIN BIHARI DAS-MP	KUNAL KUMAR SWAIN
	WP(C)/28258/2023		

247	13526/2023 WP(C)/28264/2023	ANITA MUNDA-MP	SANKAR PRASAD PANI
248	13527/2023 WP(C)/28266/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBA	ANUPAM DASH
249	13528/2023 WP(C)/457/2023	PURNA CHANDRA BEHERA-MP	
250	13529/2023 WP(C)/28268/2023	NARASINGH MAHARANA-MP	DEBENDRA KUMAR DHAR
251	13530/2023 WP(C)/28269/2023	JYOTIRANJAN PRADHAN-MP	DILLIP KUMAR MOHAPATRA
252	13531/2023 WP(C)/28270/2023	UTTARESWARI THAKURANI BIJE, JAGATSINGHPUR-MP	NIKUNJA KUMAR DEO
253	13532/2023 WP(C)/360/2010	GADADHAR SAMANTARAY-MP	ALOK KUMAR MOHAPATRA
254	13533/2023 WP(C)/28271/2023	M/S THE K C P LTD. GA C1, BERHAMPUR-MP	KANANBALA ROY CHOUDHURY
255	13534/2023 WP(C)/15877/2016	STATE OF ODISHA-MP	BISWAJIT PARIDA
256	13535/2023 WP(C)/9262/2021	PARSURAM MALIK-MP	JAGANNATH KAMILA